

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the 30th day of January, 2019

Present:

Hon'ble Mr.Justice Bharat Bhushan, Member-J
Hon'ble Ms. Ajanta Dayalan, Member-A

Original Application No. 330/01038/2018
With
Original Application No. 330/01039/2018
(U/S 19, Administrative Tribunal Act, 1985)

Amit Kumar Mishra.

.....Applicant.

By Advocate – Shri Ashok Malviya/Shri B.P. Singh.

V E R S U S

Union of India & Ors.

.....Respondents.

By Advocates : Shri P.K. Rai.

O R D E R

By Hon'ble Mr. Justice Bharat Bhushan, J.M. :

List revised. None present for the applicant. Shri P.K. Rai, Advocate for the respondents is present.

2. In spite of revised call, none appeared for the applicant. It appears that the applicants have lost interest

in prosecuting the matter. Accordingly, the O.As. are dismissed in default and for non prosecution.

(Ajanta Dayalan)
Member (A)

(Justice Bharat Bhushan)
Member (J)

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